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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : TP(HC)/CAA/16 & 17/2017

NAME OF THE TRANSFEROR : NSL POWER EQUIPMENT TRADING PVT LTD

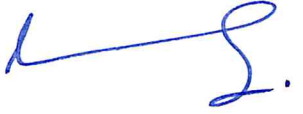
NAME OF THE TRANSFERRE : REGEN POWERTECH PRIVATE LIMITED

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1, S. ARAVINDAN

Counsel for Transferor and
Transferee
for Fox Mander & Associates



ORDER

Counsel for petitioner present and submitted that they have complied with the directions of this Bench dated 12.4.2017. Notices to the regulatory authorities were sent. Paper publications were made and the notice was placed on the website of the registered company. Reports of the regulatory authorities have been received. The matter is posted for hearing. **Put up on 05.07.2017 at 10.30 A.M.**

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)